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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.49/97.

Dt.of Decision : 17-09-98.

1. T.Manyam
2. K.Anil Kumar
3. Kishore Kumar Dhotre
4. K.V.Nagaraja Rao
5. V.Shyam Sunder Rao
6. C.Shiva Kumar
7. J.Siddi Raju
8. F.Krishnaiah
9. G.Gopal Reddy
- 10.Syed.Munawar Ali
- 11.V.Sudhakar
- 12.G.Satyanarayana

..Applicants.

Vs

1. The Union of India, rep. by the
Secretary to the Govt. of India,
Department of Telecommunication,
New Delhi.
2. The Chief General Manager,
Telecommunication, A.P.Circle,
Hyderabad.

..Respondents.

Counsel for the applicants : Mr.K.Venkateswara Rao

Counsel for the respondents : Mr.V.Rajeswara Rao, Addl. CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

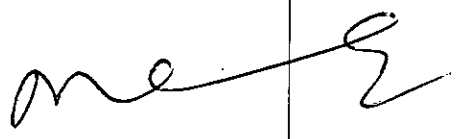
Heard Mr.K.Venkateswara Rao, learned counsel for the applicants and Mr.V.Rajeswara Rao, learned counsel for the respondents.

2. There are 12 applicants in this OA. They are ^{appointed as} Technicians with three years Diploma or Degree from 1-1-1986. They are now working as TTAs. They pray for the scale of pay of Rs.1400-2300/- w.e.f., 1-1-1986.

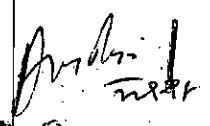
3. The OA is covered by the judgement of this Tribunal in OA.699/96 and OA.50/97 disposed of to-day. The same observation holds good in this OA also.

4. The OA is disposed of. No costs.


(B.S. JAI PARAMESHWAR):
MEMBER (JUDL.)
17.9.98


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 17th Sept. 1998.
(Dictated in the Open Court)


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Copy to:

1. The Secretary to Govt. of India,
Dept. of Telecommunications, New Delhi.
2. The Chief General Manager, Telecommunications,
A.P.Circle, Hyderabad.
3. One copy to Mr.K.Venkateswara Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr.V.Rajeswara Rao, Addl.CGSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One duplicate copy.

YLKR

9/10/98

(16)

II COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR:
M(J)

DATED: 17/9/98

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

in

G.A.NO. 48/92

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLKR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

29 SEP 1998

हैदराबाद स्थायी
HYDERABAD BENCH